Ttile: Need to take relief measures for the welfare of farmers in Uttar Pradesh.

SHRI ADHIR RANJAN CHOWDHURY (BAHARAMPUR): Sir, I rise to convey the apprehension of the poor and vulnerable sections of our society in regard to the legal entitlement that has been enshrined in the Food Security Act.

I would like to quote a few lines from an eminent political journal saying that the former Union Minister for Food* (Interruptions)

HON. DEPUTY-SPEAKER: The name will not go on record.